

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**(Legal Division)**

**Advance Hearing Schedule for the month of February, 2018**

<b>Date, Day &amp; Time</b>	<b>S. No.</b>	<b>Petition No.</b>	<b>Petitioner</b>	<b>Subject in Brief</b>
1.2.2018 Tuesday At 3.30 P.M. Miscellaneous Petitions	1.	21/MP/2018	KSKMPL	Petition under Section 79 (1) (b) of the Electricity Act, 2003 seeking amendment of the tariff for supply of Electricity by the Petitioner to the Respondent pursuant to the allocation of Coal under the scheme for harnessing and allocating Koyala transparently in India (Shakti ) to the Petitioner.

(T.D.Pant)  
Dy.Chief (Legal)  
30.1.2018